

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2025

Dated 18.02.2025

To,  
(i) In-charge,  
Computer Branch,  
Tis Hazari Courts, Delhi.

(ii) In-charge,  
General Branch,  
Tis Hazari Courts, Delhi.

(iii) In-charge,  
Caretaking Branch,  
Tis Hazari Courts, Delhi.

(iv) In-charge,  
BMC/Security Cell,  
Tis Hazari Courts, Delhi.

Respected Sir,

This is to inform you that Delhi Bar Association has appointed the Election Commission as well as Returning Officer on 15.02.2025 (copy of the said communication is enclosed herewith).

I am instructed to request your goodself to kindly co-ordinate with the Election Commission and Returning Officer for taking necessary steps for procurement of EVMs/Ballot Papers, setting up card reader machines and other equipments well in time, having regard to the date of election i.e. 28.02.2025.

*Forwarded.*  
*Nikhil*  
*LD-Chairman*  
*DBAEC-2024.*

Yours Sincerely,  
*[Signature]*  
Nodal Officer,  
Election Committee DBA 2024

Encl: Copy of letter dated 15.02.2025 of DBA

No. 9202 /EC/DBA/2025

Dated 18 FEB 2025

Copy to:-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.

Nodal Officer, Election Committee  
DBA Election 2024



# DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

Phone : 23975016, 23975032 E-mail : dba.tishazari@gmail.com

President  
**NITIN AHLAWAT**  
9910185681

Sr. Vice President  
**MANISH SHARMA**  
9999997579

Vice President  
**GIRISH KAUSHIK**  
993925926, 9953634600

Hon. Secretary  
**ATUL KUMAR SHARMA**  
9869243224

Asst. Secretary  
**DHARMENDER BASOYA**  
9999949904

Joint Secretary  
**MS. SHWETA RANI**  
9959804235

Treasurer  
**SAHIL PURI**  
9860193322

Sr. Member Executive  
**RAHUL KASHYAP**  
9891009515

**GAGANPREET SINGH**  
9810243506

Member Executive  
**SACHIN SHARMA**  
9350559583

**PUJYA KUMAR SINGH**  
9866759344

**PERDEEP KUMAR NAAGAR**  
9453805700

**AMARJEET SINGH**  
8826956756

Lady Member Executive  
**MS. RENU MALIK**  
9850246559

Ex. Office Member  
**SAHJEEV NASIAR**  
9899047270

**DIVYA DARSHAN SHARMA**  
9958275552

15.02.2025

## ELECTION NOTICE

Members are hereby informed that the Election Commission was appointed by the Executive Committee in its meeting dated 15<sup>th</sup> February, 2025 following four persons have been appointed to the Election Commission: -

1. *Sh. Ravinder Singh, Advocate - Chief Election Commissioner*
2. *Sh. Chandan Singh Rawat, Advocate*
3. *Sh. Rakesh Bhalla, Advocate*
4. *Dinesh Chaudhary*

Election Tribunal comprises of the following persons: -

1. *Sh. Subhash Tagra, Advocate*
2. *Sh. Virender Singh, Advocate*
3. *Sh. Prashant Diwan, Advocate*

Sh. Atul Rathe, Advocate is appointed as Returning officer.

The Following advocates are appointed as AROs.

1. *Ankit Gupta, Advocate*
2. *Harish Kaushik, Advocate*
3. *Satish Kumar, Advocate*
4. *Sh. Kshitiz Ahlawat, Advocate*
5. *Sh. Garvit, Advocate*

*Nitin Ahlawat*  
Nitin Ahlawat  
President

*Atul Kumar Sharma*  
Atul Kumar Sharma  
Hon. Secretary